## Harassment of Opium Growers of Mandsaur District, Madhya Pradesh

4483. SHRI V.N. GADGIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received a representation from Opium growers from Mandsaur District, Madhya Pradesh about harassment by officers of the Police Department and Narcotics Department;

(b) whether the Opium growers have suggested amendments to the Narcotic Drugs and Psychotropic Substances Act;

(c) whether they have also demanded increase in the price of Opium; and

(d) what is Government's reaction to these demands?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARATHANAM): (a) to (c) Yes, Sir.

(d) The Central Bureau of Narcotics has been advised to guard against any harassment of innocent poppy cultivators, while maintaing its drive against illicit drug trafficking in the country. The suggestions made by opium growers in so far as they dilute the sprit of the NDPS Act have not been found acceptable. However, the Government has introduced a Bill during the current Session of Parliament for amendment of the NDPS Act, 1985. The Bill provides for a number of matters including rationalisation of sentences under the Act. The Government has already increased the price of opium payable to cultivators in 1997. The demand for further increase in price would be looked into.

## **Economic Crimes**

4484. SHRI GURUDAS DAS GUPTA: Will the Minister of FINANCE be pleased to state:

(a) the number of economic crimes committed during the last three years;

(b) whether adequate steps have been taken to prevent them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARATHANAM): (a) to (c) Information is being collected and will be laid on the Table of the House.

## New Banks in Private/Public Sectors

4485. DR. JAGANNATH MISRA: Will the Minister of FINANCE be pleased to state:

(a) the number of new banks including coopeative banks, established during each of the last three years in the country in private and public sector, State-wise; and

(b) the number of application pending in this regard for clearance, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) No New banks has been established in the public sector during the three years. During 1994-97 ten new banks have been set up in the private sector with following year-wise and State-wise details:--

Year	Name of State	No. having Office	;	Head
1994	Gujarat			2
	Maharashtra			1
	Andhra Prade	esh		1
1995	Maharashtra			2
	Goa			1
	Punjab			1
	Haryana			1
	Andhra Prade	esh		1

(One Development Cooperative Bank has been converted into a private sector bank)

State Co-operative Banks

1996 1997	NIL Sikkim State Cc-
1998	operative Bank NIL
District Cer	utral Co-operative Banks
1996	2
1997	1
1998	<u> </u>
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